

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I (SPECIAL BENCH)
CHENNAI

44

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 15-10-2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	GENICON ASSOCIATES (Sanganithra)	FOR PETITIONER	S. Sathurappan.
2.	(Ezon) N.P. Nagelakshmi	R2 and R5	Nagelakshmi

ORDER

At request of both the parties, list this matter on **21.11.2019**.


(ANIL KUMAR B)
MEMBER (TECHNICAL)


(B S V PRAKASH KUMAR)
MEMBER (JUDICIAL)

MS